## NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated: 22.11.2019 NOTICE

## Take notice that the following matters listed on 25.11.2019 in the Court of Chairperson will not be taken up due to non-availability of the Bench. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	TA (AT) (Competition) No. 05 of 2017 (Old Appeal No. 17 of 2017)	Prem Prakash Vs. Madhya Pradesh PWD &Ors.	Prem Prakash	Sanjiv Kumar Mohanty (R-2) VikramSobti (R- CCI)
2.	Compensation Application (AT)No. 02 of 2018	Maharashtra State Power Generation Co ltd Vs Nair Coal Services Ltd Ors	K.K Sharma	Chetan S Dhore-R1 Aishwarya G –R2 Akshat Kulshresha-R3
3.	Competition App. (AT) No. 15 of 2018	Federation of Gujrat State Chemists and Druggists Association &Anr. Vs. Competition Commission of India & Ors. With	Gunjan Chowksey	Manmeet Arora-R1 Amit Gupta-R3 Mansi Kukreja-R4
4.	Competition App. (AT) No. 35 of 2018	Chemists & Druggists Association of Baroda &Anr. Vs. Reliance Agency & Ors.	Anshul Narayan	Mansi Kukreja-R1 Manmeet Arora-R3
5.	Competition App. (AT) No. 19 of 2018	Dilip Gaur Vs. Competition Commission of India <b>With</b>	Nisha Kaur Uberoi	Bindu K. Nair
6.	Competition App. (AT) No. 20 of 2018	Rajeev Gopal Vs. Competition Commission of India With	Nisha Kaur Uberoi	Bindu K. Nair
7.	Competition App. (AT) No. 21 of 2018	Sanjay Kumar Verma Vs. Competition Commission of India	Nisha Kaur Uberoi	Bindu K. Nair

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**By Order** 

-sd/-Registrar